

So, this has retarded the process of normalisation in Assam and that process of normalisation has received a set back. That is why I submit that a simple correction of the statement is not sufficient. An apology not to Parliament would be an empty-gesture. An inquiry now as to who misadvised the Union Home Minister or who did not misadvise is not a corrective. Let the Government itself reflect very deeply on the competence with which the Union Home Ministry is conducting its affairs when on such an important issue as Assam, it is said: the release has been made of ULFA detenus. This is what the Union Home Minister stated in the Parliament. Had the weekend not intervened, this kind of hiatus, gap would not have taken place for us to raise this issue. So, a simple corrective will not do. The Government has to come forward with a much more comprehensive explanation.

MR. SPEAKER: It seems that there are many a hand raised. So, before anything happened, I would rather ask the Minister to make his statement so that there is no further discussion....

(Interruptions)

SHRI SOMNATH CHATTERJEE (Bolpur): I Will raise a very important issue, Sir. Let him reply to both of us. This is regarding the incident that has taken place in Palghat in Kerala connected with this *Ekta Yatra*... *(Interruptions)*.

MR. SPEAKER: No, that is a different issue.

SHRI SOMNATH CHATTERJEE : No, Sir, a young girl has been killed, belonging to the minority community. And this is connected with the *Ekta Yatra* that is taking place. The communal tension is building up. Already violent incidents are taking place. A young girl in Kerala has been killed because of the communal incident that has taken

place. And all this is connected with the *Ekta Yatra*. The saner sections of the people have made an appeal to stop it because it is bound to arouse communal tension as it did in the case of the other *Rath Yatra*. Therefore, I want the Home Minister to tell the House as to what is the position with regard to that and to make a statement because if it is allowed to accelerate or to enlarge the area, then serious consequences will take place. The Home Minister must take serious note of this matter and given full protection to the minority communities and should make a statement immediately.

MR. SPEAKER: Shri Panigrahi.....

(Interruptions)

MR. SPEAKER: One after the other. I am allowing Mr. Panigrahi...

(Interruptions)

MR. SPEAKER: Not like this. Allow me to conduct the House in my own fashion. I have called Mr. Panigrahi....

(Interruptions)

SHRI E. AHAMED (Manjeri): I seek your indulgence, Sir....

(Interruptions).

MR. SPEAKER: Not always indulgence. I cannot conduct the House with indulgence, I have to conduct the House within the rules, I will allow you later on but not now. You cannot force me like this all the time.

SHRI SRIBALLAV PANIGRAHI (Deogarh): Mr. Speaker, Sir, thank you for giving me this opportunity to raise a matter of most immediate public importance. There is a serious situation arising in my constituency over the reported decision of the Orissa Government to sell a thermal plant which is

under construction in public sector with Government of India's assistance and foreign assistance. I had moved from pillar to post four years ago for this project so that the land could be arranged. There was a serious agitation in that area not to give the land. Since it was going to be in the public sector, I explained it to the people and did everything possible, risking my own personal popularity to get the land. It was acquired. There was also fierce agitation.

MR. SPEAKER: Shri Panigrahi, your popularity should not be discussed on the floor of this House.

(Interruptions)

SHRI SRIBALLAV PANIGRAHI: When this project is under construction, negotiations are going on here in Delhi by the Chief Minister Orissa with an American firm – the Southern Company – to sell it. *(Interruptions)* I urge upon the Government not to permit the Chief Minister of Orissa to sell this project. If, in spite of all these, it is sold, I will agitate over the matter. If the sale to the American firm is effected, I make it very clear that there will not be a public agitation in the area and I will lead it. I will not allow this firm to enter into that area. This is what is happening to the public sector in the country. *(Interruptions)*. We have done everything that is possible for this project. We risked everything. Money is available for the Pant *(Interruptions)*

MR. SPEAKER: Shri Panigrahi, please.

SHRI SRIBALLAV PANIGRAHI: It is going out of the way. I do not understand what is happening on Orissa. The Chief Minister earlier sold a chromite plant along with two chromite mines and two sugar mills. This is all happening in a clandestine way. We have no objection for the American firm to start a new power project. *(Interruptions)*. I request the Government to stop the

Chief Minister of Orissa from selling this power plant. *(Interruptions)*

MR. SPEAKER: Shri Panigrahi, please take your seat. You are crossing the limit. I allowed you not for these things. This House is not to be used for your personal popularity. Please take your seat.

(Interruptions)

MR. SPEAKER: I understand. When I give a chance, please do not misuse it.

(Interruptions)

MR. SPEAKER: You made your point. Please sit down. Now Shri Chhedi Paswan.

[Translation]

SHRI CHEDDI PASWAN (Sasaram): Mr. Speaker, Sir, whatever the senior leader Shri Somnath Chatterjee has just now stated about Ekta Yatra...

MR. SPEAKER: No repetition please.

[English]

I call Shri Rongpi

....*(Interruptions)*...

DR. JAVANTA RONGPI (Autonomous District): Mr. Speaker, Sir, I want to ..*(Interruptions)*...

MR. SPEAKER: I will allow one Member to raise one issue.

[Translation]

SHRI CHEDDI PASWAN: I would like to speak on a separate issue. With your permission, I want to draw the attention of the House towards a very sensitive matter. e.g. Samta Sthal of late Babu Jagjivan Ram. He